

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †3474
ANSWERED ON 23.03.2017

PRIVATE PARTICIPATION IN GANGA RIVER CLEANING

†3474. SHRI KIRTI AZAD

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the details of stretches of Ganga river from the point of its origin to end which have been cleaned so far along with the extent of their cleaning;
- (b) whether the cleaning of Ganga river is being undertaken by the Government agencies or through private sector and if so, the details thereof; and
- (c) the quantum of funds spent so far on its cleaning, stretch-wise?

ANSWER

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(SHRI VIJAY GOEL)

(a) Cleaning of river Ganga is being carried out through various activities including treatment of municipal sewage, treatment of industrial effluent, river surface cleaning, rural sanitation, afforestation & bio-diversity etc. The municipal sewage being generated in cities on the banks of Ganga is being managed by a mix of Interception & Diversion projects, sewerage network and sewage treatment plant (STP) projects.

The four stretches of river Ganga where Biological Oxygen Demand (BOD) levels are more than permissible limits, as monitored by Central Pollution Control Board (CPCB), is given in table below.

State	Stretch	Identified Length of stretch (km)	BOD range/ max value (mg/l)
Uttarakhand	Haridwar to Sultanpur Adampur	10	4.2-5.8
Uttar Pradesh	Kannauj to Varanasi	450	3.8-16.9
Bihar	Buxar to Bhagalpur	40	7.8-27
West Bengal	Tribeni to Diamond Harbour	50	3.1-5.8

In other stretches, BOD levels are within permissible limit i.e = <3mg/l. However, as per monitoring reports of CPCB, entire stretch of river Ganga has high levels of faecal coilform against the prescribed standard.

(b) The Government approves and gets the projects implemented through executing agencies of the concerned State Government or Central Public Sector Undertakings. The executing agencies award these projects to private sector agencies through competitive bidding process for execution. The project execution is supervised by the concerned executing agency.

(c) Funds are not spent stretch-wise, however, an amount of Rs. 1984.49 crore has been spent on cleaning of Ganga River and its tributaries from 2011-12 onwards.